

BY E-MAIL

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-165/2014/264/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Debasish Bhattacharjee,
District & Sessions Judge,
Hailakandi.

Dated Guwahati, the 22nd January 2019.

Sub:- **Headquarter leave permission.**

Ref:- Your letter No. JHD.-1/2019/8/Recruitment/176, dtd. 18.01.2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for headquarter leave permission from the morning of 20.01.2019 to the evening of 23.01.2019, has been ~~rejected~~^{granted}. The Chief Judicial Magistrate, Hailakandi and in his absence the senior most Judicial officer at the station will remain in charge of your Court and Office in your absence.

Yours faithfully,



JOINT REGISTRAR (VIGILANCE)

